

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2115
ANSWERED ON 15/03/2022

MAINTENANCE OF PMGSY ROADS

2115. DR. ALOK KUMAR SUMAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any request was made to 15th Finance Commission to consider and provide grants to the States for maintenance of Pradhan Mantri Gram Sadak Yojana (PMGSY) roads in the country, if so, the details thereof;
- (b) whether PMGSY roads have been built with huge capital investment and its proper maintenance is required in the country, if so, the details thereof;
- (c) the total number of roads constructed under PMGSY in Bihar particularly in Gopalganj district; and
- (d) the total amount sanctioned and utilized in roads construction under PMGSY in Bihar particularly in Gopalganj district?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) As per the Programme Guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of the 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per maintenance cycle, from time to time, which are also financed by the state governments.

Maintenance of roads under PMGSY is although a responsibility of states, the states have been requesting the Ministry to provide funds for maintenance of PMGSY roads. Considering the fact that PMGSY roads have been built with huge capital investment and its proper maintenance is required so that they could serve the public for a longer period, a request was made to 15th Finance Commission to consider the request and provide grants to the states for maintenance of PMGSY roads. The same is available at Vol. III of the report of XV Finance Commission for the period 2021-26. The report of XV finance commission can be seen at the website of Ministry of Finance at fincomindia.nic.in.

(c) Since inception of the scheme till 09.03.2022, 17,457 road works of 55,592 km have been constructed under various interventions/ verticals of PMGSY in Bihar. In Gopalganj district of Bihar, 278 road works of 1,165 km have been constructed under PMGSY.

(d) The funds for implementation of the scheme is released by the Ministry to the state as whole. Further release of funds to the Programme Implementation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the particular district in the State. Since inception till 09.03.2022, a sum of Rs. 23,366 crore has been released as Central share to the state of Bihar under PMGSY and an expenditure of Rs. 29,054 crore (including state share) has been incurred in the same period. Further, since inception till 09.03.2022, an expenditure of Rs. 629 crore (including state share) has been incurred in the Gopalganj district of Bihar towards implementation of the projects sanctioned under PMSGY to the district.
